

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 2904/2004

This the 3rd day of December, 2004

HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.K.MALHOTRA, MEMBER (A)

Chaman Singh
S/o Sh. Devi Singh,
Working Group 'D' in Budhana Sup.
Post Office. (Muzaffar Nagar) U.P.

(By Advocate: Sh. U.Srivastava proxy for Sh. M.K.Gaur)

Versus

1. Union of India through
The Secretary, Dept. of Posts,
Dak Bhawan,
New Delhi.
2. The Postmaster General,
Bareilly Region, Bareilly (U.P.)
3. The Sr. Supdt. Of Post Offices,
Muzaffar Nagar (U.P.)

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Applicant was working as Group 'D' employee in Budhana Sub. Post Office in Muzaffar Nagar under Bareilly Region. He appeared at the promotional examination for the post of LGO held in Bareilly on 12.5.2002. The Senior Superintendent Post Offices, Muzaffar Nagar intimated that he had secured 59 marks in Paper No.I and 48 $\frac{1}{2}$ marks in Paper No.II and 18 marks in Paper No.III. He requested for re-evaluation of anwersheets and had deposited fee of Rs.100 with the respondent. His grievance is that the respondent has not re-evaluated Paper-III and intimated him the result of the paper, although he had sent reminder and also served a legal notice on the respondents.

2. Having regard to the statements and facts stated in the application, we are of the view that this OA may be disposed of at this stage without service of the

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notice to the respondent. We direct the respondents to intimate the result of the re-evaluation of Paper No.III in the Lower Grade Official Examination which was held in Bareilly on 12.5.2002 to the applicant within a period of 3 months from the date on which copy of the order is received by the concerned authority of the respondent. Counsel for respondents undertakes to serve the copy of the order along with the copy of the application filed by applicant for re-evaluation on the concerned officer of the respondent within 15 days. OA disposed off in above terms.

Omay
(S.K. MALHOTRA)
Member (A)

Masud Khan
(M.A KHAN)
Vice Chairman (J)

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